

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.07**  
**C.P. (IB) No.67/BB/2024**

**IN THE MATTER OF:**

M/s. IDBI Trusteeship Service Ltd. ... Petitioner  
Vs.  
M/s. Ozone Realtors Pvt. Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Angad Verma

**ORDER**

1. Heard the Learned Counsel for the Petitioner.
2. In compliance to the order dated 05.04.2024, the Petitioner counsel has filed the Memo vide Dy. No. 2456 dated 23.04.2024 and the same is taken on record.
3. Issue Notice to the Corporate Debtor/Respondent. Registry is directed to prepare the notice and Counsel for the Petitioner is permitted to collect the notice and serve it personally on the Managing Director of the Respondent Company and also on the Respondent Company along with Company petition and other material papers through email as well as by speed post and is directed to file affidavit of service along with tracking report in the Registry within one week.
4. If the notice sent through Speed Post, is not served, the Petitioner is permitted to adopt the substitute mode of service by way of paper publication in two daily newspapers i.e., one in English and one in Kannada having wide circulation in the area and file an affidavit of service along with the paper clippings within one week from the date of publication of the notice.
5. A period of two weeks for filing reply from the date of receipt of copy of the notice or from the date of paper publication of the notice as the case may be and one week for filing rejoinder, if any, thereto from the date of receipt of copy of reply is granted. List the matter on **26.06.2024**.

**Sd/-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Gayathri

**Sd/-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**